

Declaration of Assets and Liabilities

Year : 2017-18

I, **Bhola Yadav** Son / ~~daughter~~ / wife of **Shri Ram Prakash Yadav** aged **55** Years, belonging to **Bihar Legislative Assembly, Govt. of Bihar** and presently working as **Member of Bihar Legislative Assembly, Patna.**

given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given) :

Sr. No.	Description	Self	Spouse Name (Asha Kumari)	Dependant-1 (Pooja)	Dependant-2 ()	Dependant-3 ()
(i)	Cash	Rs. 60000.00 (approx.) As on 31.03.2017	Rs. 28000.00 (approx.) As on 31.03.2017	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	As per Annexure - I Self - Rs.1509724.21	As per Annexure - I Rs.1007730.30	As per Annexure - I Rs. 45177.00	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	As per Annexure - I Self - Rs.14020.00	As per Annexure - I Self - Rs.1250.00	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	As per Annexure - I Self - Rs.319344.35	As per Annexure - I Self - Rs.160000.00	As per Annexure - I Self - Rs.115951.00	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	As per Annexure - I Self - Rs.2221106.00	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	As per Annexure - I Rs.214650.00 (approx.)	As per Annexure - I Rs.1346580.00 (approx.)	As per Annexure - I Rs.176580.00 (approx.)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	As per Annexure - I Rs.925000.00 (approx.)	As per Annexure - I Rs.70000.00 (approx.)	Nil	Nil	Nil

Note : Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.


21.12.17

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

No.	Description	Self	Spouse Name (Asha Kumari)	Dependant-1 (Pooja)	Dependant-2 ()	Dependant-3 ()
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value	As per Annexure - II Current Market Value Rs. 1875000.00 (approx.)	As per Annexure - II Current Market Value Rs. 775000.00 (approx.)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value	As per Annexure - III Current Market Value Rs. 150000.00 (approx.)	As per Annexure - II Current Market Value Rs. 10218794.00 (approx.)	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value	As per Annexure - IV Current Market Value Rs. 1300000.00 (approx.)	As per Annexure - IV Current Market Value Rs. 4500000.00 (approx.)	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.03.2017
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Car Loan from Bihar Vidhan Sabha, Patna	Rs. 854167.00
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

[Signature]
21.12.17

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	1. Asha Kumari 2. Kumari Baby	Rs. 575495.00 Rs. 1500000.00
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Paid Rs. 673110/- Return filed upto Asstt. Year 2017-18. PAN : AAOPY1081F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	Nil
	(iii) Sales Tax [Only in case of proprietary business]	N/A	Nil
	(iv) Property Tax	N/A	Nil

I hereby declare that the above details are true to the best of my knowledge and belief.

(c) GPF/CPF/PRAN No. :-

GENDER :- (M/F)

Date of Birth :-

Class / Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. Bihar Administrative Service,
B.S.S. - Bihar Secretariate Service)

Home District :-

Signature  21.12.17

Name of Employee: Bhola Yadav

Place : Designation : M.L.A.

Date : Department : Bihar Vidhan Sabha

Note : Please sign each page of the declaration.

SRI. BHOLA YADAV**ANNEXURE- I : DETAILS OF MOVABLE ASSETS :****2. Detail of deposit in Banks, Financial Institutions and Non-Banking Financial Companies**

PARTICULARS	NATURE OF DEPOSIT	AMOUNT
A. SRI. BHOLA YADAV	i) S.B.I., PATNA SECT. BRANCH, PATNA S/B A/C NO. 10839402590	RS. 1,23,251.00 AS ON 31-03-2017
	ii) VIJAYA BANK, FRASAR ROAD, PATNA S/B A/C NO. 840301010013813	RS. 25,747.00 AS ON 31-03-2017
	iii) THE BIHAR AWAMI CO-OPERATIVE BANK LTD. PATNA. S/B A/C NO. 7879	RS. 19,090.00 AS ON 31-03-2017
	iv) CENTRAL BANK OF INDIA, LAHERIYASARAI S/B A/C NO. 11260	RS. 28,196.00 AS ON 31-03-2017
	v) CENTRAL BANK OF INDIA, DEKULI CHATTI S/B A/C NO. 779 (Self & Spouse)	RS. 17,302.00 AS ON 31-03-2017
	vi) S.B.I., RAIL BHAWAN NEW DELHI S/B A/C No. 30003540188	RS. 10,230.50 AS ON 31-03-2017
	vii) S.B.I., DONAR, DARBHANGA S/B A/C No. 35281353046	RS. 14,353.00 AS ON 31-03-2017
	viii) P.P.F. A/C NO. 10839579646 WITH S.B.I SECT. BR. PATNA	RS. 12,53,414.71 AS ON 31-03-2017
	ix) F/D WITH C.B.I., LAHERIYASARAI F.D.R. NO. 47/100	RS. 6,777.00 AS ON 21-05-2006
	x) F/D WITH C.B.I., DEKULI CHATTI F.D.R. NO. 20/30	RS. 11,363.00 AS ON 07-07-2010
B. SMT. ASHA KUMARI (SPOUSE)	i) S.B.I., RAJBANSI NAGAR BRANCH, PATNA S/B A/C NO. 30307362608	RS. 82,950.03 AS ON 31-03-2017
	ii) P.N.B, HAJIPUR S/B A/C NO. 4037000400032405	RS. 8,419.00 AS ON 31-03-2017
	ii) VIJAYA BANK, FRASAR ROAD, PATNA S/B A/C NO. 840301010014165	RS. 8,584.00 AS ON 31-03-2017
	vi) P.P.F. A/C NO. 30148566441 WITH S.B.I SECT. BR. PATNA	RS. 9,07,777.00 AS ON 31-03-2017
C. Miss. POOJA (DAUGHTER)	i) S.B.I., RAJBANSI NAGAR BRANCH, PATNA S/B A/C NO. 30354500428	RS. 45,177.00 AS ON 31.03.2017

21.12.17

3. Details of Bonds, debentures and shares in companies

PARTICULARS	NATURE OF INVESTMENT	AMOUNT
A. SRI. BHOLA YADAV	i) SHARE IN INDIAN CO.	Rs. 14020.00
	ii) MUTUAL FUND	Nil
	iii) BONDS	Nil
	iv) DEBENTURES	Nil
B. SMT. ASHA KUMARI (SPOUSE)	i) SHARE IN INDIAN CO.	Rs. 1250.00
	ii) MUTUAL FUND	Nil
	iii) BONDS	Nil
	iv) DEBENTURES	Nil
C. Miss. POOJA (DAUGHTER)	i) SHARE IN INDIAN CO.	Nil
	ii) MUTUAL FUND	Nil
	iii) BONDS	Nil
	iv) DEBENTURES	Nil

4. Details of Other financial institutions NSS, Postal Saving, LIC policies etc.

PARTICULARS	NATURE OF DEPOSIT	AMOUNT	REMARKS
A. SRI. BHOLA YADAV	1) POST OFFICE SAVING A/C NO. WITH GPO ,	RS. 468.35 AS ON 31.03.2014	
	2) LIC OF INDIA		
	i) POLICY NO. 511806702 dt. 28-02-2000	PREMIUM PAID: 56,203.00	UP TO 28.02.2017
	ii) POLICY NO. 511806701 dt. 28-02-2000	PREMIUM PAID: 56,203.00	UP TO 28.02.2017
	3) SBI LIFE INSURANCE		
	i) POLICY NO. 08001571004 dt. 14-10-2003	PREMIUM PAID: 46,470.00	UP TO 14.10.2012
B. SMT. ASHA KUMARI (SPOUSE)	4) KOTAK LIFE INSURANCE		
	i) POLICY NO. 02736886 dt. 26-08-2009	PREMIUM PAID: 1,60,000.00	UP TO 30.09.2016
	1) KOTAK LIFE INSURANCE		
	i) POLICY NO. 01699011 dt. 02-09-2009	PREMIUM PAID: 1,60,000.00	UP TO 02.09.2016
C. Miss. POOJA (DAUGHTER)	1) KOTAK LIFE INSURANCE		
	i) POLICY NO. 02736886 dt. 31-03-2013	PREMIUM PAID: 1,15,951.00	UP TO 31.03.2017

Signature
21.12.17

5. Motor Vehicles (details of make, etc.

PARTICULARS	DESCRIPTION	VALUE
A. SRI. BHOLA YADAV	i) SCORPIO , REGN. NO. BR-1PA-5004 PURCHASE: 2009	RS. 7,41,316.00
	ii) SCORPIO , REGN. NO. BR-1AH-5004 PURCHASE: 2016	RS. 14,79,790.00
B. SMT. ASHA KUMARI (SPOUSE)	NIL.	NIL.
C. Miss. POOJA (DAUGHTER)	NIL.	NIL.

6. Jewellery(given details of weight and value)

PARTICULARS	DESCRIPTION	VALUE
A. SRI. BHOLA YADAV	i) 50 GMS. OF GOLD, JEWELLERY @RS.2793 PER GM. AS ON 15.03.2017	RS 1,39,650.00(APPX.)
	ii) PRECIOUS STONES	RS.75,000.00 (APPX.)
B. SMT. ASHA KUMARI (SPOUSE)	i) 450 GMS. OF GOLD, JEWELLERY @RS.2793 PER GM. AS ON 15.03.2017	RS. 12,56,580.00 (APPX.)
	ii) SILVER - 2KG (Approx)	RS.90,000.00 (APPX.)
C. Miss. POOJA (DAUGHTER)	i) 60 GMS. OF GOLD, JEWELLERY @RS.2793 PER GM. AS ON 15.03.2017	RS.1,67,580.00 (APPX.)
	ii) SILVER - 200 GM (Approx)	RS.9,000.00 (APPX.)

7. Any other assets such as value of claims/interest

PARTICULARS	DESCRIPTION	AMOUNT
A. SRI. BHOLA YADAV	i) HOUSE HOLD GOODS (AS ON 31-03-2017)	RS.2,25,000.00(APPX.)
	ii) ADVANCE FOR FLAT (AS ON 31-03-2017)	RS. 700000.00
B. SMT. ASHA KUMARI (SPOUSE)	i) HOUSE HOLD GOODS (AS ON 31-03-2017)	RS.70,000.00(APPX.)
C. Miss. POOJA (DAUGHTER)	NIL.	NIL.

23/12/17
21.12.17

Details of Agricultural Land

Location	Thana No. / Khata No. / Khasra No. / Tauzi No.	Area	Purchase Value	Current Market Value (Approx.)	In the name of
Village - Kapchahi P.S.- Bahadurpur Distt.-Darbhanga	Khata No. 105, 142, 2, 124, 108, 140, 102, 34, 129, 155, 112, 122, 83, 152, 132, 44, 25, 245, 130, 32, 88, 93, 116, 46, 16, 255, 144, 03, 143, 97, 112, & etc. Khesra No. 101, 102, 184, 1024, 1067, 1233, 1316, 625, 151, 57, 606, 194, 1293, 1285, 1283, 1294, 1878, 2115, 70, 623, 624, 08, 568, 160, 148, 155, 154, 149, 184, 185, 186, 183, 99, 78, 100, 1292, 483, 594, 583, 261, 229, 626, 140, 141, 129, 156, 125, 148 & etc.	19 Acres approx. (1/4th Undivided share in ancestral property)	N.A.	1150000.00 (1/4th value)	Self
Mauza - Anangpur	K. No. - 76, 64, 69 etc. Khesra No. - 1290, 298, 1256 etc.	1464 Sq. Yards	325000.00	725000.00	Self
Village - Sonki P.S. - Sadar, Distt. - Darbhanga	Khata No. - 1 Khesra No. - 288.	1 Bigha	112000.00	275000.00	Spouse
Village - Sonaki P.S. - Sadar, Distt. - Darbhanga	Khata No. - 33 Khesra No. - 288	7 Katha 17 Dhur	58717.00	100000.00	Spouse
Village - Sonaki P.S. - Sadar, Distt. - Darbhanga	Khata No. - 87 Khesra No. - 324	24 Decimal	390312.00	400000.00	Spouse

ANNEXURE - III

Details of Non - Agricultural Land

Location	Thana No. / Khata No. / Khasra No. / Tauzi No.	Area	Purchase Value (Approx)	Current Market Value (Approx.)	In the name of
Mauza - Kavirchak P.S.- Sadar Distt. - Darbhanga	Khata No. - 89 Khesra No. - 129	1 Katha (1/4th Undivided share in ancestral property)	N.A.	150000.00 (1/4th value)	Self
Mauza - Beur, P.S.- Phulwarisarif, Patna	Khata No. - 219 Khesra No. - 619 Thana No. - 33	3 Katha	331130.00	1000000.00	Spouse
Mauza - Khajpura, P.S. - Gardanibag, Patna	Plot No. - 11 Thana No. - 11	2430 Sq. ft.	43794.00 (Lease)	43794.00 (Lease)	Spouse
Mauza - Dilawalpur P.S. - Bahadurpur, Distt. - Darbhanga	Khata No. - 30 Khesra No. - 399, 400 & 406	4 Katha 9 Dhur	556716.00	1100000.00	Spouse
Mauza - Kavirchak P.S. - Sadar Distt. - Darbhanga	Khata No. - 89 Khesra No. - 129	1 Katha	238352.00	450000.00	Spouse
Mauza - Khajpura, P.S. - Gardanibag, Patna	Khata No. - 90 Khesra No. - 383	8982 Sq. ft.	304058.00 (Gift)	4000000.00	Spouse
Mauza - Ashopur, P.S. - Danapur, Patna	Khata No. - 03 Khesra No. - 352	6 Decimal	574179.00	725000.00	Spouse
Mauza - Ashopur, P.S. - Danapur, Patna	Khata No. - 155, 03 Khesra No. - 349P, 352P	23.5 Decimal	Transfer from family settlement	2750000.00	Spouse

21/12/17
21.12.17

Details of Building (Commercial / Residential)

Location	Thana No. / Khata No. / Khasra No. / Tauzi No.	Area	Purchase Value	Current Market Value	In the name of
Village - Kapchhahi P.S.- Bahadurpur Distt.-Darbhanga	Khata No. 140, Khesra No. 854 & 855	6 Katha 10 Dhur (1/4th Undivided share in ancestral	N.A.	350000.00 (1/4th value)	Self
Shop at Khajanchi Road, Patna	Ward No. - 9 Circle No. - 30 New Holding No. - 98A/121, 121/98 Survey Plot No. 804, 806, 807, 808, 809	195 Sq. ft. & 181 Sq. ft.	269500.00	950000.00	Self
Land & Building at Chitkohara, Patna	Survey Plot No. 258 Khata No. 89 Thana No. 17	3470 Sq. Ft.	Transfer from family settlement	4500000.00	Spouse

Sumit
21.12.17